

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1335

ANSWERED ON:16.11.2010

COLLECTION OF TOLL TAX ON DELHI GURGAON EXPRESS HIGHWAY

Swamygowda Shri N Cheluvaraya Swamy

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether toll taxes are collected at various places on Delhi- Gurgaon Express Highway;
- (b) if so, whether the task of collection has been entrusted to private sector;
- (c) if so, the details thereof;
- (d) whether many changes have been made in toll collection during the last two years;
- (e) if so, the details of the authority responsible for making these changes; and
- (f) the details of the changes made so far?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (c): Yes, Sir. The toll is collected at 3 locations of Delhi-Gurgaon Express Highway. This project has been implemented on Build, Operate and Transfer (BOT) basis for a concession period of 20 years. M/s Jaypee DSC Ventures Ltd. the concessionaire is collecting the user fee (toll) as per the concession agreement.

(d) to (f): The user fee is being collected as per Gazette Notification S.O. 994 (E) dated 18-06-2007 according to which user fee is revised every year w.e.f 1st April based on Wholesale Price Index (WPI) published by Economic Adviser, Government of India as per details enclosed at Annex.